

**HIGH COURT OF MANIPUR**  
Mantripukhri, Imphal, Manipur - 795002

F. No. HCM/MJS/T-1/92-Estt./

Imphal, the 31<sup>st</sup> May 2018

**CORRIGENDUM**

Imphal, the 31<sup>st</sup> May, 2018

In continuation of the Order dated 26<sup>th</sup> May 2018 regarding transfer and posting of Manipur Judicial Service, Grade-I Officers, the following corrigendum is hereby issued with immediate effect:

- (i) The name "*Shri Rother Yumkham*" appearing in the aforesaid Order should be read as "**Shri Yumkham Rother**".
- (ii) The name of the Court "*Addl. District & Sessions Judge, Crime Against Women (FTC), Manipur*" appearing in the aforesaid Order should be read as "**Addl. Sessions Judge, Crime Against Women (FTC), Manipur**".

By Order etc.

*Sd/-*  
(A. Guneshwar Sharma)  
**REGISTRAR GENERAL**  
HIGH COURT OF MANIPUR

F. No. HCM/MJS/T-1/92-Estt./ **537-61**

Imphal, the 31<sup>st</sup> May 2018

Copy to:

1. The Accountant General (A&E), Manipur, Imphal.
2. The Secretary (Law), Government of Manipur.
3. The Registrar(Judl.)/Registrar (Vigilance)/(Admn./PM&P), High Court of Manipur.
4. All the District & Sessions Judge, Manipur.
5. The Presiding Officer, MACT/Revenue/Co-operative Tribunal, Manipur.
6. Judge, Special Court, ND&PS, Manipur.
7. Member Secretary, MASLSA.
8. Judge, Special Court, ND&PS (FTC), Manipur.
9. All the Judges, Family Courts, Manipur.
10. The Joint Director, Manipur Judicial Academy.
11. Shri Yumkham Rother, Judge, Special Court, ND&PS.
12. The Addl. District & Sessions Judge, FTC, Manipur West/Manipur East.
13. The Addl. Sessions Judge, Crime Against Women (FTC), Manipur.
14. The CPC, High Court of Manipur for uploading on the website.
15. The Joint Registrar (Judl. & Bench)/(Admn./PM&P), High Court of Manipur.
16. All the Chief Judicial Magistrate/Civil Judge (Sr. Divn.), Manipur.
17. The Deputy Registrar (Judl.)/(Accounts/Planning)(Admn./PM&P), High Court of Manipur.
18. All the JMFC/Civil Judge (Jr. Divn.), Manipur.
19. The Director, Printing & Stationery Department, Government of Manipur.  
- For publication of the Notification in the Gazette.
20. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
21. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
22. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
23. The Private Secretary to Registrar General, High Court of Manipur.
24. The Superintendent (Estt - II), High Court of Manipur.
25. The Guard File/Notice Board.

*A. Guneshwar Sharma*  
**REGISTRAR GENERAL**  
HIGH COURT OF MANIPUR